

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.5

New IA/357/ND/2023 IN IB/2560/ND/2019

IN THE MATTER OF:

Redhex It Solutions Pvt. Ltd.	...	Applicant
Versus		
Macor Packaging Ltd.	...	Respondent

Order under Section 9 of IBC, 2016.

Order delivered on 19.01.2023

Coram:

**Mr. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Liquidator : Mohd. Nazim Khan, Liquidator in person
For the Respondent :

ORDER

IA/357/ND/2023

Heard the submissions made by the Liquidator in person. The Liquidator has submitted the ninth progress report in terms of Regulation 15 of Insolvency & Bankruptcy Board (Liquidation Process) Regulations, 2016. The same is taken on record with all just exceptions. Accordingly, the present application i.e. IA/357/ND/2023 stands disposed of.

Sd/-
DR. BINOD KUMAR SINHA,
MEMBER (TECHNICAL)

Sd/-
P.S.N. PRASAD,
MEMBER (JUDICIAL)